## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.153/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M.

of the Company	Sushil Kumar Ganeriwal	aVersus-Bengal Brahmaputra	a Devcon Pvt. & Ors
der Section	397/398	(SLEENEW)	
Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
	der Section  Name & Desig  Representa	der Section 397/398  Name & Designation of Authorized Representative (IN CAPITAL	der Section 397/398  Name & Designation of Authorized Appearing on behalf of Representative (IN CAPITAL

1. CS. SANJAY KUMAR GUPTA

(PCS) PETITIONER

(PCS) (PCS)

Rohit Kishei 14/11/17.

6 Lathan ko Banevjee, Sr. Adv. & ferpondents 2. Sapna Chobey, Adv. 3. M.R. Goenka, PCS

17/11/17

## ORDER

Ld. Counsel for the petitioner and the respondents are present.

Heard the part arguments of the Ld. Pr. CS for the petitioner.

List on 17/11/2017 at 12 noon along with the pending IAs.

In our order dated 17/10/2017 there was a typographical error. Instead of "05/12/2016" it was typed as "05/12/2017" which should be read as "05/12/2016".

Sd (Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)

Sd